

MOST IMMEDIATE

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/EEPS/2022

Dated: 03rd November, 2022

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs
Room No. 47B, North Block
New Delhi
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Gujarat, 2022-Deployment of Expenditure Observer – Reg.

Sir,

I am directed to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Commission has deployed **02 IRS(C&IT)** officers as Expenditure Observer in **General Election to the Legislative Assembly of Gujarat, 2022** announced by the Commission vide its Press Note no. ECI/PN/81/2022 dated 3rd November, 2022 (copy enclosed).

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission during the period they are working as Observers. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to his duties performed as Observer
3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from his Ministry/Department/Office. The expenditure will be debitable to the Budget grant of his Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.
4. The Expenditure Observers are also required to go through “Compendium of Instructions on Election Expenditure Monitoring (September, 2022)” available on the ECI website [www.eci.gov.in-Compendium of Instructions-Compendium of Instructions on Election Expenditure Monitoring \(Septmebers, 2022\)](http://www.eci.gov.in-Compendium_of_Instructions-Compendium_of_Instructions_on_Election_Expenditure_Monitoring_(Septmebers,2022).).
5. The Expenditure Observers may be informed that-
 - (i) He/She is required to upload his/her photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. He/She should change his/her passwords on first login, if he/she so wish.

(iii) He/She is requested to remain in contact with his/her Nodal Officer.

(iv) The deployment order indicating the State, District and Constituency is enclosed.

6. **Schedule of visit of Expenditure Observers is as under:-**

Phase 1

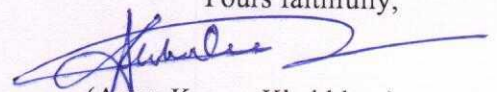
1st Visit: From date of issue of Gazette Notification i.e., 05.11.2022 for 3 days.

2nd Visit: One day before (by afternoon) of the last date for making nomination i.e., 13.11.2022 to date of poll i.e 01.12.2022.

3rd Visit: From 25th day of declaration of results.

7. You are requested to intimate the Expenditure Observers accordingly and deliver the deployment order enclosed herewith to the Expenditure Observers concerned.

Yours faithfully,



(Anup Kumar Khakhary)
Under Secretary
(khakharyanup@eci.gov.in)

Copy to: Chief Electoral Officer of Gujarat for kind information and requested to intimate the DEOs concerned. (By Speed Post/e-mail)

**Deployment of Expenditure Observer for Gujarat Assembly General Election-
2022 IRS(C&CE)(Phase-I)**

District	No. & Name of Assembly Constituency		Slotting of Assembly Constituency	ESCs (Yes or No)	Name and Code of Exp. Obs.
Junagadh	85	Manavadar	1	No	Ravikant, IRS(C&CE)(2011) (R-22221)
	88	Keshod		No	
	86	Junagadh		No	
	87	Visavadar	2	No	Piyush Bhardwaj, IRS(C&CE)(2011) (R-28299)
	89	Mangrol		No	